Court was not likely to interfere in this stay order.

भिलाई पावर हाउस रोलवे स्टोजन

1251. **भी नन्द किशोर शर्माः** क्या **रोल मंत्री** यहि बताने की कृपा करोगे किः

(क) क्या जिला दुर्ग (मध्य प्रदेश) में भिलाई पावर हाउस रोलवे स्टोशन की गत कई वर्षों से उपेक्षा की जा रही है;

(ख) यदि हां, तो उसके क्या कारण है;

(ग) क्या सरकार इसको सुचारु रूप से चलाने और इसके कार्यकरण में सुधार के लिए कोई कदम उठायेगी; और

(घ) यदि हां, तो कब तक?

रोल मंत्रालय में उप-मंत्री (श्री मल्लि-कार्जुन): (क) जी नहीं ।

- (ख) प्रधान नहीं उठता।
- (ग) और (घ). पहले यह स्टोशन ठोको-

दार द्वारा संचालित फलेंग स्टोशन हुआ करता था, किन्तु 1-11-78 से इसे निय-मित हाल्ट स्टोशन में बदल दिया गया है। इस स्टोशन पर प्रतीक्षालय, बोंचे, प्लेटफार्म पर रोशनी, प्लेटफार्म के फर्श में सुधार तथा पानी के नलकों जैसी बुनियादी सुविधायें पहले ही से प्रदान की हुई है। भविष्य में जैसे जैसे यातायात बढ़ेगा और अधिक सुविधाओं की व्यवस्था की जायेगी।

Farm Pension Scheme

1253. SHRI AMARSINH V. RATHAWA: Will the Minister of LABOUR be pleased to state:

(a) the names of States which have introduced farm pension scheme in their States for the benefit of agricultural workers;

(b) whether Government propose to introduce such a scheme throughout the country; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) It has been reported in the Press that Kerala and We³t Bengal are introducing such a scheme. Details are being obtained from the concerned State Governments.

(b) and (c). There exists a Central Standing Committee on Rural Unorganised Labour, to advise Government on administrative and legislative measures necessary to improve the conditions of rural workers A Sub-Committee of the Central Standing Committee has recently finalised a draft Central Bill for agricultural workers, which is shortly to be considered by the Central Standing Committee. This matter would be discussed in the Labour Ministers' Conference to be called soon.

Secret Understanding at Simla Agreement

1254. SHRI N. E. HORO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the former Minister of External Affairs had stated that Prime Minister Indira Gandhi entered into some 'secret' understanding with the then Pakistan Prime Minister Z. A. Bhutto at the Simla Conference but he said he would not disclose it in national interest;

(b) whether it is also a fact that the former Minister of External Affairs had clarified that Government had no relations with Israel and South Africa and that passport issued by India stated clearly its holder could not visit Isarel and South Africa; and

(c) if so, the reaction of Government thereto? THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO); (a) Answering a Parliament Question on this subject, the former Minister for External Affairs Shri Atal Behari Vajpayee had stated that "On the basis of press reports, the text of the Agreement and other informal reliable evidence, I cannot help suspecting that some secret understanding was reached which has not been recorded."

(b) Yes, Sir. Indian passports are valid for all countries except the Republic of South Africa.

India does not have diplomatic relations with South Africa and Israel.

(c) Prime Minister, Smt. Indira Gandhi, has made it clear that there was no secret agreement between her and Mr. Bhutto.

Notwithstanding the liberalisation in the policy of endorsements on Indian passports there is no change whatsoever in India's policy with regard to Israel.

Harassment to Lady Passengers by Railway Pass Holders

1255. SHRI K. KUNHAMBU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that the Malayalee passengers particularly women, are harassed and subjected to humiliation by a handful of railway passholding goondas in Jhalarpet-Katpadi Section of the Southern railway;

(b) whether Government have got any memorandum from the passengers of Kerala bound trains, particularly the Jayanti Janata; and

(c) if so, the action taken to protect the passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) Some complaints alleging ill-treatment of long distance passengers particularly

women bound for Kerala by commuters from Madras to Arkonam and Jolarpettai were received. On enquiry it was found that the commuters had entered reserved compartment for want of accommodation in unreserved carriages. This unauthorised entry of commuters was resisted by long distance passengers resulting in wordy quarrel. However, no physical harm was caused to any passenger nor there was any eve To prevent recurrence of teasing. such incidents, 2 extra bogies are now being attached to 41 Up/42 Dn. Madras-Cochin-Madras-Kerala Express and 1 Up/2 Dn. Madras-Mangalore-Madras Mails. Six extra bogies are also being attached to 301 Up/70 Dn between Madras Central-Arkonam and Arkonam-Madras Central. Escorting of selected trains by Government Railway Police and Railway Protection Force has also been undertaken between Madras and Jolarpettai to prevent unauthorised entry of commuters in reserved bogies? Railway Protection Special Force have also been stationed at Katpadi and Jolarpettai to prevent untoward incidents at the time of passing of Jayanti Janata Express.

Subsidy for Purchase of Indian Ships

1256. SHRI NARAYAN CHOUBAY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government has a proposal under consideration to give subsidy for purchasing ships built in Indian Shipyards to counter their higher cost in relation to those built in foreign shipyards;

(b) whether it is a fact that Government is already giving 33.33 per cent subsidy in the case of fishing trawlers built in India;

(c) if so, what is the difference between the prices of Indigenous fishing trawlers/ships and those of foreign built; and

(d) the reasons for high cost of indigenous built fishing trawlers and ships?